Government of India  
Ministry of Commerce and Industry  
Department of Commerce  
Directorate General of Foreign Trade  

Trade Notice No. 45/2019-20

To
1. RA's of DGFT
2. Customs Commissionerates
3. Members of Trade
4. Joint Secretary (Customs), CBEC, Department of Revenue


Reference is invited to Trade Notice No.44/2019-20 dated 26.12.2019. In this regard it is informed that in the said Trade Notice due to typographical error in Para 2 it was mentioned “millers/ traders”. It is clarified that the same may be read as “millers/ refiners”.


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